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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP NO. 439/2008
MA NO. 1869/2008
MA NO. 1870/2008
OA NO. 1377/2002

New Delhi, this the 3rd day of February, 2009

Hon'ble Mr. Justice V.K. Bali, Chairman
Hon'ble Mr. L.K. Joshi, Vice Chairman (A)

Sh. Davinder Kumar
S/o Sh. Thakerya
R/o Village & PO - Bakhtawarpur Garhi,
Police Station - Alipur,
Delhi.

...Applicant

(By Advocate: Sh. Sachin Chauhan)

V E R S U S

1. Sh. V.K. Dugal
through Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Sh. Ajay Kashyp
Joint Commissioner of Police,
Southern Range, Through C.P.
PHQ, I.P. Estate,
PSO Building, New Delhi.
3. Sh. Charu Sharma
Addl. Dy. Commissioner of Police,
South District, Delhi.

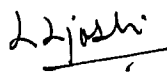
...Respondents


(By Advocate: Sh. Ram Kanwar and
Ms. Lata Gangwani for Sh. H.K. Gangwani)

ORDER (ORAL)

Justice V.K. Bali, Chairman

As the orders, non-compliance whereof has been complained against, have been stayed by the Hon'ble Delhi High Court in Writ Petition No. 8428/2008, copy whereof has been produced before us, this Contempt Petition is closed. ^{At this stage.} Notices are discharged.


(L.K. JOSHI)
Vice Chairman (A)
'sd'


(V.K. BALI)
Chairman